

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUNSHINE INFRABUILD CORPORATION LIMITED Date of Commencement of Liquidation: 15-12-2020; List of Stakeholders as on Date: 31-05-2023; Name of IP: Mr. Pawan Kumar Goyal; Process Number: 1; Last 5 digitof registration number: 11473

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	42	2726106	41	2688399	0	37707	0	Annexure 3
4	Unsecured financial creditors	5882	276019890	5262	219165147	0	56854743	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	689909070	1	689909070	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	81	9322271	78	7435020	0	1887251	0	Annexure 9
Total		6006	977977337	5382	919197636	0	58779701	0	